

(b) if so, what are the details in this regard; and

(c) what action has been taken against those responsible for the incident?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) यह सूचना मिली है कि सुरजीत सिंह नाम के एक ड्राइवर और एक महिला को 2 जुलाई, 1968 को रूप नगर के एक मकान में पीटा गया। श्री सुरजीत सिंह की मृत्यु हो गई तथा महिला गम्भीर रूप से घायल हो गई।

(ख) यह कहा जाता है कि श्री सुरजीत सिंह के उस महिला से अवैध सम्बन्ध थे जिस पर उस महिला के परिवार के सदस्यों ने रोष प्रगट किया तथा जिसके परिणामस्वरूप उक्त घटना घटी।

(ग) दिल्ली पुलिस ने इस संबंध में धारा 365 तथा 120-ख/302/201 भारतीय दंड संहिता के अधीन दो मामले दर्ज किये हैं तथा उनकी जांच की जा रही है। अभी तक चार व्यक्ति, जिन पर उन्हें पीटने के आरोप हैं, गिरफ्तार कर लिये गये हैं।

[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

(a) It is reported that a driver named Surjit Singh and a woman were beaten in a house at Roop Nagar on 2nd July, 1968. Shri Surjit Singh died and the woman sustained serious injuries.

(b) It is alleged that Shri Surjit Singh had illicit relations with the woman, which was resented by the family members of the woman and led to the above incident.

(c) In this connection, two cases have been registered by the Delhi Police under section 365 and 120-B/302/201 IPC and are under investigation. Four persons who were allegedly involved in beating them have been arrested so far.]

CONSTRUCTION OF BRIDGE ON THE NATIONAL HIGHWAY AT NEENDAKARA

224. SHRIKESAVAN (THAZHAVA) Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

†[] English translation.

(a) the progress made in the construction of the bridge on the National Highway at Neendakara in Quilon District, Kerala;

(b) whether it is a fact that the said construction will be completed during the year 1968-69; and

(c) if not, what are the reasons for the same?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN): (a) All the wells have been sunk to the appropriate positions and plugged. The expenditure incurred upto the end of May, 1968 is Rs. 17,64,900 against the sanctioned estimated cost of Rs. 39.28 lakhs.

(b) No, Sir.

(c) The delay is due to the load tests that had to be carried out and the suspension of work by the Contractor for about a year.

CONSTRUCTION OF AERODROME IN THE STATE OF MADRAS

225. SHRI THILLAI VILLALAN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government propose to construct a new aerodrome in the state of Madras in the near future ; and

(b) if so, at which place the aerodrome will be constructed?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) (a) There is no such proposal under consideration at present.

(b) Does not arise.

NIGHT PASSENGER SERVICE OF THE INDIAN AIRLINES

226. SHRIMATI LALITHA (RAJAGOPALAN): Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state the reasons for which the night passenger service of the Indian Airlines has been abandoned?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : The proposal to operate night airmail service with passengers has not been abandoned, but has been delayed due to a set back in the crew training schedule. Night passenger service on the sector Delhi-Nagpur-Delhi is being operated with effect from the 15th July, 1968. In the ensuing winter schedule

effective November, 1968, the Indian Airlines are planning to introduce Night Air-mail service, with passengers, between Calcutta-Nagpur, Madras-Nagpur and Bombay -Nagpur.

**NEWLY FORMED REVOLUTIONARY
COMMUNIST PARTY**

227. SHRI M. M. DHARIA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware of the newly formed Revolutionary Communist Party under the leader-ship of Shri T. Nagi Reddy ;

(b) whether Government have taken cognisance of the statement made by Shri T. Nagi Reddy regarding the future course of action of the said party ; and

(c) what action Government intend to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b) Government have seen press reports to the effect that Shri T. Nagi Reddy alongwith some other prominent extremist leaders have been expelled from the CPM and that a move is under way to form a new Communist Party based on Mao's ideology.

(c) The developments are being closely watched.

**BOMBAY-GO A CEMENT CONCRETE
ROAD**

228. SHRI M. M. DHARIA : Will the Minister of TRANSPORT AND SHIPPING be pleased to state ;

(a) what progress has so far been made in the construction of the Bombay-Goa cement concrete road; and

(b) by when the project is likely to be completed ?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN) : (a) The necessary information is being collected from the State Government and will be laid on the table of the Sabha, as soon as it is received.

(b) By 1971, subject to the availability of funds.

**DECISIONS AT THE MEETING OF NATIONAL
INTEGRATION COUNCIL**

229. DR. (MRS.) MANGALADEVI TALWAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) what steps have been taken by Government to implement the decisions taken at the meeting of the National Integration Council held at Srinagar; and

(b) how much amount has been spent on this work so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) A statement is laid on the Table of the House. [See Appendix LXV, Annexure No. 15].

(b) Since the concerned Ministries of the Government of India and the State Governments are to take action on the recommendation of the National Integration Council, it will be difficult to apportion expenditure incurred in implementing such recommendations.

ASHOKA HOTEL AND JANPATH HOTEL

230. DR. (MRS.) MANGLADEVI TALWAR : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the Ashoka Hotel and the Janpath Hotel have been taken over by his Ministry from the Ministry of Works, Housing and Supply; and

(b) if so, what steps are being taken to make these hotels more attractive to the tourists ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) Yes, Sir.

(b) Several measures, including a merger of the two corporations, are under consideration of government in consultation with the Boards of Directors.

नाथं ऐवेन्गु में एक व्यक्ति द्वारा अपनी पत्नी को गोली मार दिया जाना

231. श्री जी० एल० चौधरी : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 18 मई, 1968 को नाथं ऐवेन्गु नई दिल्ली में स्थित एक संसद् सदस्य के फ्लेट में एक व्यक्ति ने अपनी पत्नी को गोली से मारकर स्वयं अपने आप को भी बंदूक का निशाना बना लिया; और

(ख) यदि हां, तो इस घटना का व्यौरा क्या है ?